

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA  
UNSTARRED QUESTION NO. 5702  
TO BE ANSWERED ON 26.07.2019

NATIONAL CRECHE SCHEME

5702. SHRI V.K. SREEKANDAN:  
DR. G. RANJITH REDDY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Rajiv Gandhi National Crèche Scheme (RGNCS) for children of working mothers has been extended to Bidi workers in Telangana, if so, the status of implementation of the scheme in Telangana;
- (b) whether any special provision in the Budget has been made for women, and if so, the details thereof;
- (c) the details of provisions made for RGNCS and expenditure incurred during the last five years and the current year;
- (d) whether the Government has made any cuts in the funding to National crèche scheme, and if so, the details thereof; and
- (e) whether the grants have not been paid to many creches, and if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) National Crèche Scheme is being implemented as a Centrally Sponsored Scheme through States/UTs with effect from 01.01.2017 to provide day care facilities to children (age group of 6 months to 6 years) of working mothers in the community. The State Government of Telangana has not taken over any creches which were run under the erstwhile Rajiv Gandhi National Crèche Scheme (RGNCS), a Central Sector Scheme, being implemented through Central Social Welfare Board (CSWB) and Indian Council for Child Welfare (ICCW). Creche facilities are also provided under the Beedi & Cigar Worker (Conditions of Employment) Act, 1966 .
- (b) to (d): The details of Budget provision and expenditure incurred for the last five years and current year are at **Annexure-I**. The fund sharing pattern under National Creche Scheme amongst Centre, States/UTs & Non Governmental Organisations/Voluntary Organisations for all recurring components of the scheme is in the ratio of 60:30:10 for States, 80:10:10 for North Eastern States and Himalayan States and 90:0:10 for UTs. The details of funds released for the last three years 2016-17 (w.e.f. 01.01.2017), 2017-18 and 2018-19 are in **Annexure-II**.
- (e) Grants have been released to the State Governments/UT Administration for Creches found functional and taken over by them.

**Annexure referred to in reply to part ( b) to (d) Lok Sabha Unstarred Question No. 5702 due on 26.07.2019 on National Creche Scheme raised by Shri V.K. Sreekandan, Dr. G. Ranjith Reddy:**

(Rupees in Crores)

Year	Fund Allocation		Expenditure incurred	Remarks
	Budget Estimate (B.E)	Revised Estimate (R.E)		
2014-15	125.00	100.00	97.68	Released under RGNCs to Implementing Agencies ICCW & CSWB
2015-16	205.94	144.00	133.02	Released under RGNCs to Implementing Agencies ICCW & CSWB
2016-17	150.00*	150.00*	124.60	(i) Released Rs.78.15 Cr. under RGNCs to Implementing Agencies ICCW & CSWB upto Dec,2016. (ii) Remaining amount released under NCS to States/UTs for 01.01.17 to 31.03.17
2017-18	200.00	65.00	48.79	Released to States/UTs
2018-19	128.39	30.00	29.77	Released to States/UTs
2019-20	50.00	-----	8.58 (till 12.07.2019)	Released to States/UTs

\* BE of Rs.150.00 crores had been initially allocated for the erstwhile Central Sector Rajiv Gandhi National Creche Scheme for the FY 2016-17 and the same had been carried over for the National Creche Scheme that was implemented as a Centrally Sponsored Scheme through States/UTs w.e.f 01.01.2017.

**Annexure-II**

**Annexure referred to in reply to part (b) to (d) Lok Sabha Unstarred Question No. 5702 due on 26.07.2019 on National Creche Scheme raised by Shri V.K. Sreekandan, Dr. G. Ranjith Reddy:**

(Rs. in Lakhs)

S. No.	Name of States/UT	2016-17 (w.e.f 1.1.2017) Amount released	2017-18 Amount released	2018-19 Amount released
1	Andhra Pradesh	207.30	221.25	0.00
2	Andaman & Nicobar	12.04	12.85	0.00
3	Bihar	51.94	55.43	0.00
4	Chandigarh	10.70	0.00	0.00
5	Chhattisgarh	255.44	272.63	0.00
6	Dadar & Nagar Haveli	9.03	9.63	0.00
7	Daman & Diu	0.00	0.00	0.00
8	Delhi	0.00	115.43	62.22
9	Goa	7.13	7.61	0.00
10	Gujarat	247.64	264.31	0.00
11	Harvana	103.20	31.64	219.53
12	Himachal Pradesh	142.36	151.94	74.96
13	Jammu & Kashmir	209.23	223.31	411.65
14	Jharkhand	165.61	176.76	0.00
15	Karnataka	193.70	206.74	480.71
16	Kerala	170.96	182.47	0.00
17	Lakshadweep	4.01	4.28	0.00
18	Madhya Pradesh	316.52	0.00	0.00
19	Maharashtra	407.02	434.41	0.00
20	Odisha	142.66	152.26	0.00
21	Puducherry	0.00	77.69	36.88
22	Punjab	48.15	51.39	0.00
23	Rajasthan	121.26	129.42	0.00
24	Tamil Nadu	223.79	264.91	657.48
25	Telangana	207.07	221.01	0.00
26	Uttar Pradesh	384.28	410.14	0.00
27	Uttarakhand	156.92	167.48	0.00
28	West Bengal	259.23	276.68	0.00
29	Assam	204.48	218.23	0.00
30	Arunachal Pradesh	56.17	59.95	0.00
31	Manipur	158.41	169.07	0.00
32	Meghalaya	31.50	33.62	39.00
33	Mizoram	77.87	120.42	601.72
34	Nagaland	36.56	39.02	0.00
35	Tripura	60.63	64.71	336.55
36	Sikkim	0.00	65.74	55.79